

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP NO. 426/2015 In  
OA NO. 1340/2013

New Delhi this the 9<sup>th</sup> day of December, 2015

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Mr.Ajay Kujur aged about 42 years,  
S/o Sh. Maghan Kujur,  
Working as Engineer Cum Reservation Clerk,  
Northern Reservation Centre, Kakardooma,  
Delhi.

R/O H.No. S-506, Manokamna Apartment,  
2<sup>nd</sup> Floor, School Block,  
Shakarpur, Delhi-110092 .....Applicant.

(By Advocate: Mr. Gaya Prasad)

## Versus

Sh. Anand Mathur,  
Chief Personnel Officer,  
Northern Railway, HQ Office,  
Baroda House, New Delhi. .. Respondent

(By Advocate: Mr. R.N.Singh )

## **ORDER (Oral)**

**By Hon'ble Mr. Shekhar Agarwal, Member (A):-**

Today when this case was taken up, learned counsel for the respondents has submitted additional affidavit, which is taken on record. Learned counsel for the parties agreed that the order of this Tribunal has been complied with. Accordingly, this CP is closed. Notices issued to the respondents are discharged.

**( Dr. Brahm Avtar Agrawal)**  
**Member (J)**

**( Mr. Shekhar Agarwal)  
Member (A)**

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